

University concerned in accordance with the provisions of its Act and Statutes. According to the existing provisions in the Delhi University Act, only those colleges conducting courses of study in Medicine, Technology, Music or Fine Arts can be given autonomous status. A Bill to amend this provision to enable the University to confer autonomous status on any college affiliated to it is now before Parliament. It will be for the University to confer autonomous status on its colleges after this amendment becomes effective.

(c) Some teachers' organisations including the Delhi University Teachers Association have expressed some reservation against the Scheme of autonomous colleges. They apprehend that autonomy will delink the colleges from the parent University; management of colleges will become arbitrary; their terms and conditions of service will be modified to their disadvantage; the scheme will promote elitism; etc.

(d) The Scheme of autonomous colleges is conceived as an experiment in decentralisation of academic administration. It will enable colleges to frame their own courses of study, prescribe their content, hold examinations, etc.

**Re-Despatch of Contaminated farm  
Products to third world  
Countries**

1231. DR. G. VIJAYA RAMA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government's attention has been drawn to the newsitem appearing in the Times of India dated 24 June, 1988, under the caption Radio-active food of then sent back to third world;

(b) whether the European Economic Community countries are redespating from products contaminated by Chernobyl Nuclear disaster to third world; and

(c) if so, whether Government propose to impose ban on all farm products from the European Economic Community and other countries like Turkey as has been recently done by Japan ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND CO-OPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) :** (a) Yes, Sir. Government's attention has been drawn to the news item.

(b) In this regard, no information is available.

(c) Necessary arrangements have been made with the European Economic Community (EEC) that the dai commodities despatched from the European countries must be accompanied by a certificate stating that the consignment is free from radioactive contamination. Similarly, on arrival of commodities in India, arrangements have been made with the Bhaba Atomic Research Centre (BARC) and their environmental laboratories at the port towns in Bombay, Madras and Calcutta for testing of the samples for determination of radioactives residues from the shipments of the commodities received under Operation Flood from the EEC countries. Samples of skim milk powder, butter oil, white butter are being sent to BARC by the erstwhile Indian Dairy Corporation (now National Dairy Development Board) for testing and certificates obtained.

**School at Paschimpuri, Delhi**

1232. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a school building in 4-B area, Paschimpuri, Delhi has been constructed by DDA; and

(b) if so, the time by which the school is likely to start functioning there ?

**THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAH) :** (a) and (b). The building at 4-B, Paschimpuri, Delhi is nearing completion. As soon as the possession is handed over by the D.D.A., it will be used for the school.